

- (ii) Status of implementation of recommendations contained in the One Hundred and Sixty-third Report of the Department-related Parliamentary Standing Committee on Commerce on Action Taken by the Government on the observations/recommendations contained in its One Hundred and Fifty-eighth Report on 'Attracting Investment in Post Covid Economy : Challenges and Opportunities for India' pertaining to the Department for Promotion of Industry and Internal Trade (DPIIT), Ministry of Commerce and Industry.

Status of implementation of recommendations contained in the Two Hundred and Sixty-second and Two Hundred and Seventy-third Reports of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of my colleague, Shri Ajay Bhatt, I lay the following Statements regarding:—

- (i) Status of implementation of recommendations contained in the Two Hundred and Sixty-second Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on 'Development of Buddhist Circuit in India'.
- (ii) Status of implementation of recommendations contained in the Two Hundred and Seventy-third Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the observations/recommendations contained in its Two Hundred and Sixty-second Report on 'Development of Buddhist Circuit in India'.

ANNOUNCEMENT BY THE CHAIR

MR. CHAIRMAN: What is the issue you wanted to raise, Mr. Kharge?
...*(Interruptions)*...

THE LEADER OF THE OPPOSITION (SHRI MALLIKARJUN KHARGE): Sir, the issue is...

MR. CHAIRMAN: Mr. Kharge, first mention the issue; only then, I will permit.

SHRI MALLIKARJUN KHARGE: Sir, it is a very important issue. You might have seen in today's Indian Express which carried out a story saying that MLAs and Mayor, relatives of Commissioner, SDM, DIG, officials buy land...

MR. CHAIRMAN: For that, you have to give notice.

SHRI MALLIKARJUN KHARGE: No, no. Sir, ...

MR. CHAIRMAN: This is not the way. Newspaper cannot be read in the House. You have to give notice, please.

SHRI MALLIKARJUN KHARGE: Sir, you take note of it. It is a very important newspaper.

MR. CHAIRMAN: Very important. I also like that newspaper like you and many other people. But, the procedure in the House is that newspapers cannot be read. You have to give notice.

SHRI MALLIKARJUN KHARGE: Sir, I am not reading it; I am reading from my notes.

MR. CHAIRMAN: No, no.

SHRI MALLIKARJUN KHARGE: I am not reading the newspaper. ...*(Interruptions)*...

MR. CHAIRMAN: The answers to Questions entered in both (Starred and Unstarred) listed for today are treated as laid.

SHRI MALLIKARJUN KHARGE: Sir, the point is...*

MR. CHAIRMAN: No, you cannot dictate me. ...*(Interruptions)*...This is not going on record. ...*(Interruptions)*...

* Not recorded.